

Annexure-7 Name of the corporate debtor: Shri Tradco Deesan Private Limited; Date of commencement of Liquidation: 15.05.2026; List of creditors as on 31.07.2026															
List of Operational creditors (Government Dues)(Amount in ₹)															
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Dy. Com. of State Tax, DHU-VAT-E-002 (LTU)		11.09.2023	6,28,79,178.00	5,91,93,351.00				No					36,85,827.00	
2	EPFO, Nasik (PF)		01.12.2023	70,91,514.00	-				No					70,91,514.00	
3	DGGI, Nagpur (GST)		11.12.2023	4,78,67,292.00	-				No	-	-	-		4,78,67,292.00	
4	Commissioner of Custom		02-06-2026	3,99,44,143.00	3,33,53,804.00				No					65,90,339.00	
5	Income Tax		20-05-2026	9,373.00	9,373.00				No					-	
6	Employee State Insurance			7,18,925.00	5,48,862.00				No					1,70,063.00	
	Total			15,85,10,425.00	9,31,05,390.00						-			6,54,05,035.00	